



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG – 793001

[www.megassembly.gov.in](http://www.megassembly.gov.in)

## Bulletin Part - I

### AUTUMN SESSION MONDAY, SEPTEMBER 09, 2019

The House met at 10 a.m. with Hon'ble Deputy Speaker in the Chair and sat till 2.10 p.m.

The day was allotted for Private Members' Business.

#### 1. Questions.

Question nos 1 to 5 were taken up and disposed off.

#### 2. Zero Hour.

Shri P. T. Sawkmie, MLA tabled a Zero Hour Notice under Rule 49 (A) of the Rules of Procedure and Conduct of Business under the caption "SC allowed coal mining under Central Act."

Shri Prestone Tynsong, Hon'ble Deputy Chief Minister replied.

#### 3. Call Attention.

Shri P. T. Sawkmie, MLA called the Attention of the Minister in-charge Urban Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in the "Mawphor" dat. 23<sup>rd</sup> August, 2019 under the Caption "80 percent buh thong ka tnat pynroi sor ban pynjah ia ka jingsma iwtung ka Marten".

Shri Hamlet Dohling, Minister in-charge Urban Affairs replied.

#### 4. Short Duration Discussion.

Shri P. T. Sawkmie, MLA raised a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in the "Mawphor dated 13<sup>th</sup> August 2019 under the caption "kem ka ANTF sa kawei ka

kynthei na Manipur kurup drok ba 5 klur." The Hon'ble Member initiated discussion. Hon'ble Members who participated in the discussion were Shri H. M. Shangpliang, Shri George B. Lyngdoh, Shri Mayralborn Syiem, Dr. M. Ampareen Lyngdoh, Dr. Azad Zaman, Dr. Mukul Sangma, and Shri Adelbert Nongrum.

Shri Prestone Tynsong, Hon'ble Deputy Chief Minister replied.

**5. Adjournment:**

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Tuesday the 10<sup>th</sup> September, 2019.



**Andrew Simons,  
Commissioner & Secretary  
Meghalaya Legislative Assembly**

**NO.MLA/BLT/AUTUMN/2.,**

**Dated Shillong, the 09<sup>th</sup> September, 2019.**

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